

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): (a), (b) and (d). The Eastern Zonal Council consisting of the Chief Ministers and the other two Ministers of the States of West Bengal, Bihar and Orissa held its meeting in Ranchi on 3rd February, 1975 under the Chairmanship of the Union Home Minister. The Council considered *inter alia* the item suggested by the Government of West Bengal which related to evolving a coordinated strategy for tackling the activities of the extremists in West Bengal, Bihar and Orissa. The Council decided that a committee consisting of the Chief Secretaries and the Inspectors-General of Police of the concerned States with a representative of the Home Ministry be constituted to go into these problems. Such problems concerning the other States can be considered in the appropriate Zonal Council on the suggestion of the Member-States.

(c) Under the Rules of Procedure of the Zonal Councils, the representatives of the Central Government concerned with the items of the agenda are invited to the meetings of the Councils,

Action against Hoarders, Black-Marketeers

2268. **SHRI BHOGENDRA JHA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) what action have been, or are going to be taken against hoarding, black-marketing, smuggling, adulteration, usury and other offences and to what effect, State-wise; and

(b) what is the total number of persons arrested for economic offences under the various Acts and proceeded against U/S 110 Cr. P.C. (as amended), State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). Clarification has been sought regarding the specific offences covered by the phrases 'other offences' and 'economic offences' mentioned in the question.

Revision of Foreign Air and Surface Mail Rates

2269. **SHRI G. Y. KRISHNAN:**
SHRI D. P. JADEJA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the foreign air and surface mail rates have been revised by the Government; and

(b) if so, the facts thereof?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA) (a) Yes, Sir,

(b) The foreign rates were last revised in 1971. They have been further revised and these rates have been brought into effect from 10-2-1975. Revision had become necessary owing to the increase in expenditure on staff and expenditure costs after the last revision. The revised rates have been fixed according to the provisions contained in the Universal Postal Union Convention which regulates the fixation of postal rates for the member countries.

A copy of the postal notice containing the revised foreign postage rates is placed on the table of the house [Placed in Library. See No. LT-9096/75].

"Captive Power Plants" for Fertilizer Plants in States

2270. **SHRI NARSINGH NARAIN PANDEY:** Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has any proposal for providing "Captive Power Plants" for fertilizer plants in various States; if so, the main features thereof; and

(b) whether the requirements of the Plants have been assessed, if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA). (a) and (b). There is no proposal for providing all the fertiliser plants in the different States with captive power plants. At times of shortage of power and overloading of feeder lines, fertiliser factories do experience voltage and frequency fluctuations and power cuts which result in break down/damage of sensitive equipment and lower production of fertilisers. Wherever such indifferent power supply conditions exists, the case of each fertiliser factory is examined on merits and suitable provision is being made for installation of power generation equipment to meet the total requirement of power or that portion needed to protect sensitive equipment

Cooks in Delhi Police

2271 SHRI HARI SINGH
SHRI CHANDRA SHEKHAR
SINGH:

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the shift duty of cooks in Delhi Police has not yet been introduced;

(b) if so, the reasons therefor, and

(c) the number of cooks working at present in Delhi Police and their sanctioned strength?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) (a) No Sir

(b) There is no shift system in the C.R.P. and the cooks remain on duty for full day with some break between morning and evening meals. The same practice is followed in the Delhi Police.

(c) At present 362 cooks are working in the Delhi Police against the sanctioned strength of 362.

Criticism of the International Film Festival in Western Press

2272 SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether serious criticism has been made in Western Press about the improper management by the Ministry in the International Film Festival held in Delhi recently;

(b) if so, the reaction of Government thereto; and

(c) whether any Consultative Committee Meeting was held before such Film Festival to take the opinion of the Members of Parliament for the festival?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) (a) No such criticism has come to Government's notice

(b) Does not arise

(c) No, Sir

Supply of Wagons to Yugoslavia by Jessop Company

2273 SHRI N E HORO:
SHRI M S PURTY

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Jessop Company of Calcutta has failed to execute Yugoslavia order for supplying wagons; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE) (a) No, Sir.

(b) Does not arise.